

PANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). The demand for paper and paper board by 1989-90 is expected to be of the order of 17.38 lakh tonnes and that for newsprint 4.94 lakh tonnes. The installed capacity required to meet the demand would be of the order of 23.17 lakh tonnes (on the basis of 75% capacity utilisation) for paper and paper board, and 6.18 lakh tonnes (on the basis of 80% capacity utilisation) for newsprint. The capacity for paper and board required by 1989-90 has already been installed in the country. In respect of newsprint, the present installed capacity is 2.30 lakh tonnes and an additional capacity of 6.63 lakh tonnes has been approved by way of Industrial Licences/Letters of Intent, which is under various stages of implementation.

In order to improve the capacity utilisation and increase production, various fiscal concessions have been extended to the industry and infrastructural support has been improved.

Facilities for water and sanitary lavatories in Secunderabad

3203. DR. G. VIJAYA RAMA RAO : Will the Minister of DEFENCE be pleased to state whether the suitable facilities are to be provided for civilians at Secunderabad cantonment in regard to water and sanitary lavatories ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : Facilities for civilians in regard to water supply and sanitary lavatories in Secunderabad Cantonment do exist. The improvement in the existing facilities will be carried out in a phased way depending upon the availability of funds.

Foreign Collaborations in Drug, Chemicals and Fertilizer Industries

3204. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government are in favour of encouraging foreign collaborations in the field of Drug, Chemicals and Fertilizer industries; and

(b) if so, the guidelines and criteria for sanctioning foreign collaborations ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) and (b). Foreign collaborations are approved on merits in cases where satisfactory indigenous technology is not available or the entrepreneur intends to update the existing technology. The general guidelines for Foreign Collaboration approvals are contained in the Guidelines for Industries which is a published document of Ministry of Industry.

Foreign collaborations for motor vehicle industries

3205. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are in favour of encouraging foreign collaborations in the field of motor vehicle industries; and

(b) if so, the guidelines and criteria for sanctioning foreign collaborations ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). The Government have been permitting selective import of technology with a view to manufacturing modern and fuel efficient motor vehicles.

Clearance of collaboration projects by Foreign Investment Board

3206. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Foreign Investment Board approved and cleared the five foreign collaboration projects of various items in favour of M/s. Reliance Textiles Industries Ltd. of Bombay between August 1984 to December, 1984;

(b) if so, the details of the projects and the reasons of clearance; and

(c) whether Foreign Investment Board has enquired about the viability of those pro-